

<ITEM NO.101

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 7753/2009

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

BRIJISH DIXIT

Respondent(s)

(with office report)

Date : 08/06/2016 This appeal was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON&#39;BLE MR. JUSTICE AMITAVA ROY

(VACATION BENCH)

For Appellant(s) Mr. T. Mahipal, Adv. (Not Present)

For Respondent(s)

UPON perusing papers the Court made the following

O R D E R

No one has appeared on behalf of the appellant.

List the matter after summer vacation.

(Jayant Kumar Arora)

Sr. P.A. (Sneh Lata Sharma)

Court Master